

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 282/GT/2020

Subject: Petition for revision of tariff of Nimoo Bazgo Power Station (45 MW) for the period from 1.4.2014 to 31.3.2019 after truing up exercise and for determination of tariff for the period from 1.4.2019 to 31.3.2024.

Petitioner: NHPC Limited

Respondents: Power Development Department (Jammu)

Date of Hearing: **24.6.2022**

Coram: Shri I.S Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties present: Shri Rajiv Shankar Dwivedi, Advocate, NHPC
Shri Ajay Shrivastava, NHPC
Shri Mohd. Faruque, NHPC

Record of Proceedings

The order in the present petition was reserved on 25.5.2021. However, the order could not be issued prior to the Chairperson Shri P. K. Pujari demitting office. Accordingly, the matter is listed for hearing today through virtual conferencing.

2. During the hearing, the learned counsel for the Petitioner prayed that the Petitioner may be permitted to furnish additional information with regard to impact of GST and effective tax rate. The request of the learned counsel was accepted by the Commission.
3. None present on behalf of Respondent.
4. The Petitioner is permitted to file the additional submission limited to the matter as stated above, by 8.7.2022, after serving copy to the Respondent, who shall file its reply on or before 14.7.2022, with copy to the Petitioner, who may file its rejoinder, if any, by 19.7.2022. Pleadings shall be completed by the parties within the due dates mentioned and no extension of time shall be granted.
5. Subject to the above, order in the Petition was reserved.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

